

1	2
27. Hooghly	Rupchand Pal
28. Arambagh	Anil Basu
29. Panskura	Geeta Mukherjee
30. Tamluk	Lakshman Chandra Seth
31. Contai	Sudhir Giri
32. Midnapore	Indrajit Gupta
33. Jhargram (ST)	Murmu Rupchand
34. Purulia	Bir Singh Mahato
35. Bankura	Acharia Basudeb
36. Vishnupur (SC)	Sandhya Bauri
37. Durgapur (SC)	Khan Sunil
38. Asansol	Bikash Chowdhury
39. Burdwan	Sar Nikhilananda
40. Katwa	Zahedi Mahboob
41. Bolpur	Somnath Chatterjee
42. Birbhum (SC)	Dome Ram Chandra
26. Andaman & Nicobar Islands	
1. Andaman & Nicobar Islands	Manoranjan Bhakta
27. Chandigarh	
1. Chandigarh	Satya Pal Jain
28. Dadra & Nagar Haveli	
1. Dadra & Nagar Haveli (ST)	Delkar Mohanbhai Sanjibhai
29. Daman & Diu	
1. Daman & Diu	Devjibhai J. Tandel
30. National Capital Territory of Delhi	
1. New Delhi	Jagmohan
2. South Delhi	Sushma Swaraj
3. Outer Delhi	Krishan Lal Sharma
4. East Delhi	Lal Bihari Tiwari
5. Chandni Chowk	Vijay Goel
6. Delhi Sadar	Madan Lal Khurana
7. Karol Bagh (SC)	Meira Kumar
31. Lakshadweep	
1. Lakshadweep (ST)	P.M. Sayeed
32. Pondicherry	
1. Pondicherry	S. Arumugham

11.05 hrs.

NOMINATION TO PANEL OF CHAIRMEN

[English]

MR. SPEAKER (Pro Tem) : I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as members of the Panel of Chairmen :

- (i) Shri P.M. Sayeed
- (ii) Shri K. Pradhani
- (iii) Dr. Laxminarayan Pandey

MR. SPEAKER (Pro Tem) : We will now begin taking of the oath or making of the affirmation by the Members.

The names of Members will now be called by the Secretary-General for the purpose of making and subscribing oath or affirmation. The Leader of the House will be called first. Then the Leader of the Opposition and Ministers of Cabinet rank will be called. After that, Ministers of State and Members of the Panel of Chairmen will be called. Thereafter, the names of other Members will be called, State or Union Territory-wise, beginning with Andaman and Nicobar Islands, Andhra Pradesh, Arunachal Pradesh and so on, in alphabetical order. The names of Members who are not able to take the oath or make the affirmation at the first call will be called again at the end. If the name of any Member is not pronounced correctly, he may kindly excuse any mistake that is there.

SHRI P. UPENDRA (Vijayawada) : Sir, there is no TV coverage!

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : Hidden TV cameras are there.

MR. SPEAKER (Pro Tem) : I am informed that cameras are working. They are what are called the 'robotic' cameras. They are not the cameras which we are used to. With the advance of technology we now have robotic cameras which, I am told, are working. The pictures can be seen outside. They may not be visible here.

The Secretary-General may call the names of the Members.

11.07 hrs.

MEMBERS SWORN

- Shri Atal Bihari Vajpayee (Lucknow)
 Shri Sharad Pawar (Baramati)
 Shri L.K. Advani (Gandhinagar)
 Shri Ananth Kumar (Bangalore South)